

ITEM NO.16 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1038/2020

BINOY VISWAM

Petitioner(s)

VERSUS

RESERVE BANK OF INDIA (RBI) & ORS. Respondent(s)
(IA No. 90011/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 105301/2020 - APPLICATION FOR TAKING ON RECORD IA No. 105304/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90010/2020 - GRANT OF INTERIM RELIEF)

Date : 01-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Krishnan Venugopal, Sr. Adv.
 Mr. Sriram P., AOR
 Mr. M S Vishnu Shankar, Adv.
 Athira G.Nair, Adv.
 Mr. Deepak Singh, Adv.
 Mr. Hemant Shukla, Adv.
 Ms. Diksha Singh, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
 Mr. Balbir Singh, ASG
 Mrs. Aishwarya Bhati, ASG
 Mr. Mohd. Akhil, Adv.
 Mr. N. Mahapatra, Adv.
 Mr. Saurabh Mishra, Adv.
 Mr. Gurmeet Singh Makker, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Arvind Datar, Sr. Adv.
Mr. Tejas Karia, Adv.
Mr. Vivek Reddy, Adv.
Mr. V.P. Singh, Adv.
Mr. Koshy John, Adv.
Mr. Shashank Mishra, Adv.
Mr. S. S. Shroff, AOR

Mr. Arvind Datar, Sr. Adv.
Mr. Pavit Singh Katoch, Adv.
Ms. Akshi Rastogi, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ajit Warrier, Sr. Adv.
Mr. Pavit Singh Katoch, Adv.
Ms. Nayantara Narayanan, Adv.
Ms. Karishma Sundara, Adv.
Ms. Shivika Singh, Adv.
Mr. S.S. Shroff, AOR

Mr. V. Giri, Sr. Adv.
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Mr. K.v. Viswanathan, Sr. Adv.
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Ms. Ruby Singh Ahuja, Adv.
Mr. Sidharth Chopra, Adv.
Ms. Deepti Sarin, Adv.
Mr. Ameet Dutta, Adv.
Ms. Sneha Jain, Adv.
Ms. Savni D. Endlaw, Adv.
Ms. Swikriti Singhanian, Adv.
Ms. Vaneesha Jain, Adv.
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Mr. Gopal Subramaniam, Sr. Adv.
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Ms. Vishrutyi Sahni, Adv.
Mr. Pavan Bhushan, Adv.
Ms. Ujwala Uppaluri, Adv.

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Mr. Senthil Jagadeesan, AOR
Mr. Neel Mason, Adv.
Ms. Ridhima Pabbi, Adv.
Ms. Ekta Sharma, Adv.
Mr. Siddharth Vardhman, Adv.
Ms. Suriti Chowdhary, Adv.
Ms. Sonakshi Malhan, Adv.
Ms. Mrinal Kanwar, Adv.

Mr. Kumar Anurag Singh, Adv.
Mr. Anando Mukherjee, AOR
Ms. Kanika Hooda, Adv.

Mr. Gaurav Agarwal, Adv.
Mr. Deepak Prakash, AOR
Ms. Divyangna Malik, Adv.

Mr. Nachiketa Vajpayee, Adv.
Ms. Deepika Kalia, Adv.
Ms. Prerna Robin, Adv.
Mr. Subhash Choudhary, Adv.
Ms. Jessica Bhardwaj, Adv.
Ms. Meenakshi Sukhesh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on I.A. No. 12282 of 2021 for intervention.

Tag with SLP(C)No. 804 of 2017.

I.A. No. 12228 of 2021 for impleadment is allowed.

List the matter after four weeks.

In the meantime, counsel for the respondents shall file
counter affidavit.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR